

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:3314
ANSWERED ON:11.08.2000
NABARD LOAN
A. VENKATESH NAIK

Will the Minister of FINANCE be pleased to state:

- (a) whether the NABARD has sanctioned a fresh loan for creation of rural infrastructure in some States under RIDF;
- (b) if so, the details thereof;
- (c) the names of States likely to be benefited therefrom;
- (d) the manner in which the benefit is likely to be obtained by the States; and
- (e) the amount out of this fresh loan likely to be given in Karnataka?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BALASAHEB VIKHE PATIL):

- (a) to (c) yes, Sir. National Bank for Agriculture and Rural Development (NABARD) has reported that it has sanctioned fresh loans for creation of rural infrastructure in some states under Rural Infrastructure Development Fund (RIDF)-VI. The State-wise details of sanctioned are given in enclosed Statement.
- (d) NABARD has reported that the sanctions made would cover projects relating to minor, medium and major irrigation projects, rural roads and bridges, flood protection, market yard/godown, cold storage, forest management, primary schools, seed/agriculture/horticulture farms, drinking water and soil conservation projects. It is expected that an anticipated 562314 jobs would be created at a production value of Rs. 199 crore by way of irrigation projects. In addition about 8493 Km of road length would be covered and 5251 metres of bridges length would be covered. These projects are also expected to unlock an investment of about Rs. 399 crore in respect of ongoing projects.
- (e) NABARD has reported that an amount of Rs.5070.62 lakhs have been sanctioned to the State of Karnataka so far under RIDF-VI.